

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/234/ (IB)/2017
NAME OF THE PETITIONER(S) : ALLIED MEDIA NETWORK PVT LTD
NAME OF THE RESPONDENT(S) : SANRAA MEDIA LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. GIRI DHARA RAO	Counsel for Petitioner	B. Anantha
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ORDER

Counsel for petitioner present and stated that notice has been sent to the respondent but the same was returned unserved with an endorsement as 'left' and filed an affidavit in proof of the same. Time extended at request for submissions in relation to the compliance of the notification of the MCA dated 29.06.2017. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)